

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5374
ANSWERED ON:06.09.2011
HOSTILE WITNESSES
Ganpatrao Shri Jadhav Prataprao;Sinh Dr. Sanjay

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several criminals are set free due to witnesses turning hostile in the court;
- (b) if so, the number of criminals who were set free in such cases during each of the last three years and the current year;
- (c) whether the Government proposes to make any plan to check the same; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Data in respect of criminals set free due to witnesses turning hostile in the court is not maintained.
- (c) to (d): No, Madam. At present there is no such proposal.